

ORISSA HIGH COURT**FILING REPORT AS ON :22/10/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009255/2021	SK.SUKURUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /285 /2021 () //
2	BLAPL/0009256/2021	GANESWAR KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /16 /2021 () //
3	BLAPL/0009257/2021	KSHETRAMOHAN TRIPATHY VS STATE OF ODISHA	GYANALOKA MOHANTY VS	LALBAG /229 /2021 () //
4	BLAPL/0009258/2021	ANIL KUMAR MOHANTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
5	BLAPL/0009259/2021	SK. ANARUDDIN@ AJHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /166 /2021 () //
6	BLAPL/0009260/2021	SAROJA KUMAR SAHU @ SAROJ SAHU VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	RAIKIA /84 /2020 () //
7	BLAPL/0009261/2021	JITENDRA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /31 /2021 () //
8	BLAPL/0009262/2021	BAPIA CHARAN SINGH VS STATE OF ODISHA	APARESH BHOI VS	BERHAMPUR /67 /2021 () //
9	BLAPL/0009263/2021	SUBASH SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /405 /2021 () //
10	BLAPL/0009264/2021	CHINDO VS UNION OF INDIA(RAILWAY)	PRASANTA KUMAR NANDA VS	KORAPUT GRPS /8 /2021 () //
11	BLAPL/0009265/2021	KHAGESWAR PRADHAN VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	K.NUAGOAN /58 /2021 () //

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12	BLAPL/0009266/2021	MD.ABDUL@ ABUL HASAN KHAN VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	MUDANPUR RAMPUR /169 /2021 () //
13	BLAPL/0009267/2021	MD.ALAMGIR MOLLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /285 /2021 () //
14	BLAPL/0009268/2021	RAJ KUMAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	DHARMABANDHA PS /31 /2021 () //
15	BLAPL/0009269/2021	JAYA @ JAYA KRUSHNA PRADHAN VS STATE OF ODISHA	B.K.PARIDA (2) VS	BUGUDA /373 /2021 () //
16	BLAPL/0009270/2021	ANIL PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHANJANAGAR /129 /2021 () //
17	BLAPL/0009271/2021	SOUMYA RANJAN GARNAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /29 /2021 () //
18	BLAPL/0009272/2021	AMULYA JENA VS STATE OF ODISHA	DR.SUJATA DASH VS	JHARPOKHARIA /201 /2021 () //
19	BLAPL/0009273/2021	GOPI @ GOPAL ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /271 /2021 () //
20	BLAPL/0009274/2021	BATAKRUSHNA SWAIN VS STATE OF ODISHA	OMKAR DEVDAS VS	PURI SADAR /117 /2021 () //
21	BLAPL/0009275/2021	DEVI PRASAD BEHERA@ DEBI PRASAD BEHERA VS STATE OF ODISHA	HEMESH CHANDRA PATNAIK VS	GANJAM PS /127 /2020 () //
22	BLAPL/0009276/2021	RAJAN SANYASI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	LAHUNIPADA /103 /2021 () //
23	BLAPL/0009277/2021	AJAY PRATAP KORI	ANANTA NARAYAN PATTANAYAK	MACHHKUND /36 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009278/2021	JUDHISTIR PRADHAN	DILIP KUMAR SAHU	BADMAL /175 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009279/2021	DIPU NAHAK	JYOTIRMAYA SAHOO	KHALLIKOTE /557 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009280/2021	RAJAN SANYASI	ARUN KUMAR BUDHIA	LAHUNIPADA /127 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009281/2021	KESHARI PODH	DILIP KUMAR SAHU	TITILAGARH /207 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009282/2021	RAJAN SANYASI	ARUN KUMAR BUDHIA	BONAI /126 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009283/2021	GULASHAD	ANANTA NARAYAN PATTANAYAK	MACHHKUND /36 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009284/2021	LITU SENAPATI	JTOTIRMAYA SAHOO	JAGANNATHA PRASAD /275 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009285/2021	SACHINDRA MAJHI	BHOJARAJ SETH	BODEN /51 /2016
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009286/2021	SOURAV RANJAN NAYAK	BIBHU PRASAD DAS	JAKHAPURA /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009287/2021	BIJAY KUMAR PATRA	RAJEET ROY	MANCHESWAR P.S. /43 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009288/2021	HARI SANKAR SINGH	ANANTA NARAYAN PATTANAYAK	MACHHKUND /36 /2021
		VS	VS	()

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35	BLAPL/0009289/2021	STATE OF ODISHA DHANU DEHURY VS	LALITENDU BHUYAN VS	// NAYAKOT /37 /2018 ()
36	BLAPL/0009290/2021	STATE OF ODISHA DEBA DAS VS	RAKESH KUMAR MALLICK VS	// BALIPATNA /185 /2018 ()
37	BLAPL/0009291/2021	STATE OF ODISHA PRADEEP KUMAR SAHOO@ BHULUA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /405 /2021 ()
38	BLAPL/0009292/2021	STATE OF ODISHA SURANJAN KUMBHAR VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR SADAR /45 /2015 ()
39	CMAPL/0000293/2021	STATE OF ODISHA KASTUREE BEHERA VS	ADV. VS	// () ()
40	CMP/0000572/2021	RUDRA PRATAP LENKA JAYARAM JENA VS	PRAFULLA CHANDRA DAS VS	// () ()
41	CMP/0000573/2021	SRIDHAR BEHERA JATINDRA ACHARYA VS	ANAM CHARAN PANDA VS	// () ()
42	CMP/0000574/2021	RABINDRA ACHARYA PURNA CHANDRA GOUDA VS	PRASANNA KUMAR MISHRA VS	// () ()
43	CMP/0000575/2021	RABINDRA GOUDA MITARANI SUBUDHI VS	BHABASIS DAS VS	// () ()
44	CMP/0000576/2021	JATINDRA NATH ROUSTRAY SANTOSH KUMAR SAHOO VS	DEEPALI MAHAPATRA VS	// () ()
45	CONTC/0006239/2021	PURI WOMEN'S COLLEGE,PURI HAREKRUSHNA SENA VS	ADV VS	// () ()
		SAMARTHA VERMA, COLLECTOR PURI.		//

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46	CONTC/0006240/2021	HAREKRUSHNA SENA VS SAMARTHA VERMA, COLLECTOR, PURI	SATRUGHNA DASH(A) VS	// 0 //
47	CONTC/0006241/2021	JHUNI JENA VS DR. KANWAR VISHAL SINGH, IPS.	ADV VS	// 0 //
48	CONTC/0006242/2021	PATITAPABAN PARIDA VS MODKAR SAMPAD, S.P, KENDRAPARA.	ADV VS	// 0 //
49	CONTC/0006243/2021	BIBHU PRASANNA DASH VS SANTOSH KUMAR TRIPATHY, DIRECTOR, PERSONNEL, ENGNR IN CHIEF W.R DEPT.	A.K.SARANGI VS	// 0 //
50	CONTC/0006244/2021	KULAMANI BARAL VS BHABANI SHANKAR CHAINI, COLLECTOR, CUTTACK	ADV. VS	// 0 //
51	CONTC/0006245/2021	SAROJ KUMAR MOHANTY VS G.MATHI VATHANAN, IAS	PABITRA KUMAR NAYAK VS	// 0 //
52	CONTC/0006246/2021	JUGAL KISHORE MUKHI VS DR. RAJ KUMAR SHARMA, ADDL. CHIEF SECY., HEALTH AND FAMILY WELFARE DEPT.	ADV VS	// 0 //
53	CONTC/0006247/2021	GRAMESWAR MAHADEV VS AMRIT RUTURAJ, COLLECTOR, KENDRAPARA.	ADV VS	// 0 //
54	CONTC/0006248/2021	BISHNUPRIYA DAS VS SANGRAM KESHARI MOHAPATRA, OAS	PRANAYANEE DASMOHAPATRA VS	// 0 //
55	CRLA/0000576/2021	MANAS BISWAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NIALI /114 /2014 0 //
56	CRLA/0000577/2021	BISWAJIT PANDE VS STATE OF ODISHA	H.S.MISHRA VS	LOISINGHA(BOLANGIR) /57 /2016 0 //
57	CRLA/0000578/2021	BIJAYA KUMAR BEHERA	SANTANU KUMAR SARANGI	NAYAGARH /39 /2005

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0001962/2021	PRADEEP RANA @ PRADEEP KUMAR RANA	BIPIN KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0001963/2021	AJATA SATRU DAS	ASHOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		RAKESH ROUT		//
60	CRLMC/0001964/2021	RAJ SETHY	PABITRA KUMAR NAYAK	TANGARPALI /76 /2012
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0001965/2021	MUNSHI RAM AGRAWAL	PRAFULLA KUMAR RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMP/0001859/2021	MANOJ KUMAR OJHA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0001860/2021	TIBIKRAM BERIHA	HIMANSHU SEKHAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0001861/2021	BAPIN MONDAL	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMP/0001862/2021	SUFALA ROUT	KRUSHNA CH. DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0001863/2021	PRADIPTA SETHI	KRUSHNA CH.DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0001864/2021	RASMITA BEHERA	KRUSHNA CH. DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMP/0001865/2021	SULEKHA MALLICK	PADMALAYA MOHAPATRA	/ /0
		VS	VS	()

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69	CRLMP/0001866/2021	STATE OF ODISHA TKP PROJECTS PVT. LIMITED. VS	RAJJEET ROY VS	// / /0 ()
70	CRLREV/0000411/2021	STATE OF ODISHA BHAGABAN BEHERA VS	BHAGABAN BEHERA VS	// / /0 ()
71	CRLREV/0000412/2021	THE ADDL. D.C.P. CUM EXECUTIVE MAGISTRATE, BBSR SOHAN KUMAR MOHANTY @ SIPUN VS	J.N.PANDA VS	// KESINGA /319 /2021 ()
72	MATA/0000067/2021	STATE OF ODISHA ANISHA BARIK VS	BIBHUDA NANDA MOHAPATRA VS	// / / ()
73	RPFAM/0000079/2021	BISWAJEET PARIDA ASHIS KUMAR MOHINI VS	SAILABALA JENA VS	// / / ()
74	RSA/0000112/2021	HARAPRIYA PANIGRAHI BINODINI PANDIA VS	TUSAR KUMAR MISHRA VS	// / / ()
75	TRP(C)/0000340/2021	DHRUBENDRA DAS KUMUDINEE SAHOO VS	AMITAV TRIPATHY VS	// / / ()
76	WP(C)/0032863/2021	SUSHANTA KUMAR SAHOO M/S SUBHASHREE ENGINEERING VS	SAILABALA JENA VS	// / / ()
77	WP(C)/0032864/2021	STATE OF ODISHA PRAVATI MALLICK VS	PRASANTA KUMAR SATAPATHY VS	// / / ()
78	WP(C)/0032865/2021	ODISHA LIVELIHOOD MISSION TIKAN CHAND NAYAK VS	SAILABALA JENA VS	// / / ()
79	WP(C)/0032866/2021	UNION OF INDIA AGANI BEHERA VS	LAMBODAR PRADHAN VS	// / / ()
		THE COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA		//

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80	WP(C)/0032867/2021	ISPAT LABOUR UNION VS UNION OF INDIA	NEPOLEON SAHANI VS	// 0 //
81	WP(C)/0032868/2021	JYOTI PRAKASH RANA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
82	WP(C)/0032869/2021	ANANDA KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
83	WP(C)/0032870/2021	KAILASH CH. BARIK VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
84	WP(C)/0032871/2021	SAMIR PRASAD DAS VS COLLECTOR-CUM-DM,BALASORE	PRASANNA KUMAR PARHI VS	// 0 //
85	WP(C)/0032872/2021	HEMANTA KUMAR PANDA VS CHAIRMAN ODISHA STATE BAR COUNCIL, CUTTACK	GOPAL PRASAD JENA VS	// 0 //
86	WP(C)/0032873/2021	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
87	WP(C)/0032874/2021	DWAIPAYAN PATTANAIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
88	WP(C)/0032875/2021	PRABIN KUMAR DAS VS MEMBER,BOARD OF REVENUE,CUTTACK	SISIR KUMAR PUROHIT VS	// 0 //
89	WP(C)/0032876/2021	TARUN KUMAR BHATTACHARYA VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
90	WP(C)/0032877/2021	M/S DEEPAK KUMAR AGRAWAL VS AO, AXIS BANK LTD. BBSR	GOPAL KRUSHNA MOHANTY VS	// 0 //
91	WP(C)/0032878/2021	ALEKHAPRASAD JENA	BHUBANANANDA LENKA	//

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		VS	VS	0
		SECY. TO GOVT. OF ODISHA,R AND DM DEPT.		//
92	WP(C)/0032879/2021	PRASANNA KUMAR DAS	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0032880/2021	SUKANTA BEHERA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
94	WP(C)/0032881/2021	ALEKH CHANDRA ROUT	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0032882/2021	SRIKANTA CHOUDHURY	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0032883/2021	SURESH DANDASENA	MANAS RANJAN BADAJENA	//
		VS	VS	0
		UNION OF INDIA		//
97	WP(C)/0032884/2021	SUKRU CHANDRA BAG	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0032885/2021	ANUP KUMAR HOTA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0032886/2021	PABITRA MOHAN LENKA	SOUMENDRA KUMAR NAYAK	//
		VS	VS	0
		THE PRINCIPAL COMMNR. CGST		//
100	WP(C)/0032887/2021	LAXMIDHAR NAHAK		//
		VS	VS	0
		UNION BANK OF INDIA		//
101	WP(C)/0032888/2021	BISWAJIT BHOI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0032889/2021	PRASANNA NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0032890/2021	STATE OF ODISHA SANITA SUKLA VS	OMKAR DEVDAS VS	// // 0
104	WP(C)/0032891/2021	STATE OF ODISHA DR.NARAHARI LENKA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
105	WP(C)/0032892/2021	STATE OF ODISHA P.V.B.N.S MURTHY VS	AGASTI KANUNGO VS	// // 0
106	WP(C)/0032893/2021	UNION OF INDIA NIHAR RANJAN SWAIN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
107	WP(C)/0032894/2021	STATE OF ODISHA MAA LAXMI MODERN RICE MILL VS	B.S.PANIGRAHI VS	// // 0
108	WP(C)/0032895/2021	THE PUNJAB NATIONAL BANK, BALASORE BRANCH LEELABATHI CHOUDHURY VS	PERADEEP KUMAR DAS VS	// // 0
109	WP(C)/0032896/2021	STATE OF ODISHA BALARAM DAS VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
110	WP(C)/0032897/2021	STATE OF ODISHA HAREKRUSHNA SENA VS	SATRUGHNA DASH VS	// // 0
111	WP(C)/0032898/2021	STATE OF ODISHA SANTANU MISHRA VS	MANAS RANJAN BADAJENA VS	// // 0
112	WP(C)/0032899/2021	UNION OF INDIA UMAKANTA PRADHAN VS	KABIR KUMAR JENA VS	// // 0
113	WP(C)/0032900/2021	STATE OF ODISHA M/S JYOTIRMAYEE LOGISTICS PVT. LTD. VS	PRANAYA KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0032901/2021	SUNIL ROUT VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
115	WP(C)/0032902/2021	BANKABIHARI MOHANTY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
116	WP(C)/0032903/2021	ATRI KANUNGO VS VICE CHAIRMAN,CUTTACK DEVELOPMENT AUTHORITY	AGASTI KANUNGO VS	// 0 //
117	WP(C)/0032904/2021	ANITA KUMARI DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
118	WP(C)/0032905/2021	NIRAKAR PATI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
119	WP(C)/0032906/2021	JOLLY MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
120	WP(C)/0032907/2021	BISHNU CHARAN MISHRA VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
121	WP(C)/0032908/2021	M/S JDP AGRO INDUSTRIES PVT. LTD. VS ANDHRA BANK,BHADRAK	TUNA SAHU VS	// 0 //
122	WP(C)/0032909/2021	PRAVAKAR BISOI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
123	WP(C)/0032910/2021	RASNI BIBI VS AO, UNION BANK OF INDIA, CUTTACK	SATYANARAYAN MISHRA VS	// 0 //
124	WP(C)/0032911/2021	SASMITA BISWAL VS SIBAJI BISWAL	BIDESH RANJAN BEHERA VS	// 0 //
125	WP(C)/0032912/2021	LAXMIPRIYA DAS	SATYANARAYAN MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0032913/2021	SANJUKTA SAHU	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0032914/2021	JAGASMITA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0032915/2021	RASHMI RANI SAHU	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0032916/2021	DILLIP KUMAR LENKA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0032917/2021	SWARNALATA BEBARTA PATTNAIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0032918/2021	NIBEDITA PATRO	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0032919/2021	DILLIP KUMAR MOHANTA	DURGA PRASAD PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0032920/2021	GEETARANI GHADAI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0032921/2021	M/S RAJDHANI SYSTEMS AND ESTATE PVT. L	ADMITAV BAGCHI	//
		VS	VS	0
		SECY. ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR		//
135	WP(C)/0032922/2021	DURYODHAN JENA	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		REVENUE DIVISIONAL COMMNR. (CENTRAL DIVISION), CUTTACK		//
136	WP(C)/0032923/2021	ODISHA GRAMYA BANK,KHURDA	AUROVINDA MOHANTY	//
		VS	VS	0

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137	WP(C)/0032924/2021	THE COMMNR-CUM-SECY.,S AND ME DEPT. PURUSOTTAM PATEL VS STATE OF ODISHA	J.K.MISHRA 2 VS	// // 0 //
138	WP(C)/0032925/2021	INDUMATI PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
139	WP(C)/0032926/2021	HAJRATH KHAN VS PRESIDING OFFICER,LABOUR COURT,BBSR	SHASHI BHUSAN JENA VS	// 0 //
140	WP(C)/0032927/2021	RITU RANI MALLICK VS R.T.O.,SUNDARGARH	PARTHA SARATHI DAS VS	// 0 //
141	WP(C)/0032928/2021	VIJAY KUMAR JHA VS MMTC LTD.	SANGRAMJIT PANDA VS	// 0 //
142	WP(C)/0032929/2021	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY, VS M/S FIBERFILL INTERIORS AND CONSTRUCTIONS	PROF. SANKAR KUMAR PARHI VS	// 0 //
143	WP(C)/0032930/2021	PRADEEP KUMAR BHUTIA VS CHAIRMAN-CUM-MD,MCL,SAMBALPUR	SANJIB KUMAR BHANJADEO VS	// 0 //
144	WP(C)/0032931/2021	MANORAMA SAHOO VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
145	WP(C)/0032932/2021	BANAMBAR BEHERA VS TAHASILDAR,SATYABADI	BINAYAK PRASHAD MOHANTY VS	// 0 //
146	WP(C)/0032933/2021	SASMITA BEHERA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
147	WP(C)/0032934/2021	ITISHREE PATTANAIAK VS STATE OF ODISHA	BISWAJIT MAHARANA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0032935/2021	SRI SRI SATYABADI GOPINATH DEV BIJE VS COMMISSIONER,ENDOWMENT,BBSR	BINAYAK PRASHAD MOHANTY VS	// 0 //
149	WP(C)/0032936/2021	TKP PROJECT PVT. LTD. VS PNB, NEW DELHI	RAJJEET ROY VS	// 0 //
150	WP(C)/0032937/2021	RATNAKAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
151	WP(C)/0032938/2021	DR.CHANDI CHARAN DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
152	WP(C)/0032939/2021	SUREN PARIDA VS UNION OF INDIA	MANAS RANJAN BADAJENA VS	// 0 //
153	WP(C)/0032940/2021	PRAVAKAR SAMANTARAY VS UNION OF INDIA	MANAS RANJAN BADAJENA VS	// 0 //
154	WP(C)/0032941/2021	PRAVANJAN MOHANTY VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
155	WP(C)/0032942/2021	LAXMIDHAR SAHOO VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
156	WP(C)/0032943/2021	JOGESWAR BEURA VS FOOD CORP. OF INDIA	SATYABRATA MOHANTY VS	// 0 //
157	WP(C)/0032944/2021	BIJAYA KUMAR SAHOO VS D.G. OF POLICE,ODISHA	SATYABRATA MOHANTY VS	// 0 //
158	WP(C)/0032945/2021	PRAVAT NALINI DAS VS THE AUTHORIZED OFFICER, PUNJAB NATIONAL BANK	PINKY JENA VS	// 0 //
159	WP(C)/0032946/2021	SUCHITRA SWAIN	KARUNAKAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SECY. BSE, CUTTACK		//
160	WP(C)/0032947/2021	DHIREN KUMAR DAS	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		REVENUE DIVISONNAL COMMISSIONER, CENTRAL RANGE,		//
161	WP(C)/0032948/2021	AJAYA KUMAR MISHRA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0032949/2021	MADHUSMITA MANJARI DAS	KARUNAKAR RATH	//
		VS	VS	0
		SECY., BSE, CUTTACK		//
163	WP(C)/0032950/2021	TAPASI SWAIN	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0032951/2021	HEMANTA KUMAR JENA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0032952/2021	BHAKTA RANJAN PATNAIK	SAMIR KUMAR MISHRA	//
		VS	VS	0
		THE NEW INDIA ASSURANCE COMPANY LTD.		//
166	WP(C)/0032953/2021	BHAKTA BINOD BABA	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0032954/2021	MANJULA PATEL	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0032955/2021	JYODHISTIRA BHANJA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE JOINT COMMNR.,C AND S,ODISHA		//
169	WP(C)/0032956/2021	SOUMYA SINHA	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0032957/2021	ABHIRAM NAYAK	SUDHIR KUMAR MALLICK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		THE JOINT COMMISSIONER,C AND S,ODISHA		//
171	WP(C)/0032958/2021	BABAJI SAHOO	TARUN	//
		VS	VS	0
		UNION OF INDIA		//
172	WP(C)/0032959/2021	PRAMOD KUMAR ACHARYA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		PRESIDING OFFICER, EPF APPELLATE TRIBUNAL		//
173	WP(C)/0032960/2021	GANDHARBA NAYAK	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE JOINT COMMISSIONER,C AND S,ODISHA		//
174	WP(C)/0032961/2021	BIKRAM NAHAK	H.M.DHAL	//
		VS	VS	0
		COUNCIL OF HIGHER SECONDARY EDUCATION		//
175	WP(C)/0032962/2021	GOPAL CHANDRA MOHARANA	KARUNAKAR RATH	//
		VS	VS	0
		STATE		//
176	WP(C)/0032963/2021	RANJIT SWAIN	GOPAL CHANDRA MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
177	WP(C)/0032964/2021	PABITRA MOHAN PRADHAN	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
178	WP(C)/0032965/2021	BIMBADHAR POTHAL	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
179	WP(C)/0032966/2021	PRAKASH SAHOO	KARUNAKAR RATH	//
		VS	VS	0
		SECY.,BOARD OF SECONDARY EDUCATION		//
180	WPCRL/0000143/2021	BIJAYA KUMAR BEHURA	DIPTIREKHA NANDA	//0
		VS	VS	0
		STATE OF ODISHA		//
181	ABLAPL/0013811/2021	RABINDRA SAHU	AMULYA RATNA PANDA	BALIAPAL /167 /2021
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0013812/2021	PRAMOD LENKA @ PRAMOD KUMAR LENKADHANANJAYA NAYAK VS STATE OF ODISHA	VS	CHANDAKA P.S. /246 /2021 () //
183	ABLAPL/0013813/2021	BISWARANJAN @ MANTU SAHOO VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	LINGARAJ P.S. /218 /2018 () //
184	ABLAPL/0013814/2021	MIR. AZAD@ MIR. AZAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /408 /2021 () //
185	ABLAPL/0013815/2021	MANDAKINEE PRADHAN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	JALESWAR /332 /2021 () //
186	ABLAPL/0013816/2021	BAPUNI KUMAR SAMAL@ BAPI SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /293 /2021 () //
187	ABLAPL/0013817/2021	PRADIPTA GAHANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /205 /2021 () //
188	ABLAPL/0013818/2021	PURNA CHANDRA SINGH VS STATE OF ODISHA	APARESH BHOI VS	BERHAMPUR /67 /2021 () //
189	ABLAPL/0013819/2021	SARBESWAR ROUT VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	RAJNAGAR /255 /2021 () //
190	ABLAPL/0013820/2021	SUJIT KUMAR PADHY VS STATE OF ODISHA	MANOJ VERMA VS	BERHAMPUR TOWN /169 /2021 () //
191	ABLAPL/0013821/2021	HIMANSHU BISWAL VS STATE OF ODISHA	ADITI HOTA VS	JARAPADA /262 /2021 () //
192	ABLAPL/0013822/2021	SANU@ KUMARSANNU BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KANDARPUR /223 /2021 () //
193	ABLAPL/0013823/2021	SATYABAN BEHERA	PRADEEP KUMAR DAS	BHADRAK RURAL /422 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
194	ABLAPL/0013824/2021	STATE OF ODISHA SUNIL MAHANANDA	BIKRAM CHANDRA GHADEI	// BURLA /339 /2021
		VS	VS	()
195	ABLAPL/0013825/2021	STATE OF ODISHA MANI SETHI	BIDESH RANJAN BEHERA	// CHANDIPUR /78 /2021
		VS	VS	()
196	ABLAPL/0013826/2021	STATE OF ODISHA SIKOKA DADI @ DADHI SIKOKA	TUKUNA KUMAR MISHRA	// K.SINGHPUR /77 /2016
		VS	VS	()
197	ABLAPL/0013827/2021	STATE OF ODISHA MIR.ROUSAN@ MIR. RASAN	AMULYA RATNA PANDA	// SORO /408 /2021
		VS	VS	()
198	ABLAPL/0013828/2021	STATE OF ODISHA SAROJ SETHY	AMULYA RATNA PANDA	// BINJHARPUR /429 /2021
		VS	VS	()
199	ABLAPL/0013829/2021	STATE OF ODISHA HANU@ KUNU DEY	AMULYA RATNA PANDA	// BALASORE TOWN /240 /2021
		VS	VS	()
200	ABLAPL/0013830/2021	STATE OF ODISHA SURESH BEHERA	RAMESH CHANDRA BEHERA	// KANPUR /119 /2021
		VS	VS	()
201	ABLAPL/0013831/2021	STATE OF ODISHA SUSMITA DINDA	SANTOSH KUMAR DWIVEDY	// JALESWAR /336 /2021
		VS	VS	()
202	ABLAPL/0013832/2021	STATE OF ODISHA SANJAY AMANTA	AMIT KUMAR NATH	// BANARAPAL /344 /2021
		VS	VS	()
203	ABLAPL/0013833/2021	STATE OF ODISHA SUSANTA KUMAR PRUSTY	GHANASHYAM MUDULI	// DHENKANAL TOWN /412 /2021
		VS	VS	()
204	ABLAPL/0013834/2021	STATE OF ODISHA DAKA JENA	AMITAV TRIPATHY	// NAYAGARH /210 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0013835/2021	STATE OF ODISHA SIBENDRA@ SUBHENDRA DIGAL@ SHUBHENDRA	RAJENDRA KUMAR BISWAL VS	// KHAJURIPADA /113 /2021 ()
206	ABLAPL/0013836/2021	STATE OF ODISHA BHESMANANDA HATI	DILIP KUMAR SAHU VS	// ATTABIRA /274 /2021 ()
207	ABLAPL/0013837/2021	STATE OF ODISHA BRUNDABAN CHANDRA DASH	RAJENDRA NARAYAN ROUT VS	// BALASORE VIGILANCE /18 /2021 ()
208	ABLAPL/0013838/2021	STATE OF ODISHA(VIG.) MD. JAFAR SEIKH	DILIP KUMAR SAHU VS	// BOUDH /145 /2020 ()
209	ABLAPL/0013839/2021	STATE OF ODISHA RAJESH KUMAR PRADHAN	PRANAYA SWAIN VS	// NIMAPADA /348 /2021 ()
210	ABLAPL/0013840/2021	STATE OF ODISHA BIREN KUMAR MISHRA @ BAPU	DILIP KUMAR SAHU VS	// BALICHANDRAPUR /306 /2021 ()
211	ABLAPL/0013841/2021	STATE OF ODISHA GANESH KUMAR HATHI	DILIP KUMAR SAHU VS	// ATTABIRA /274 /2021 ()
212	ABLAPL/0013842/2021	STATE OF ODISHA PADMABHUSAN DASH	RAJENDRA NARAYAN ROUT VS	// BALASORE VIGILANCE /18 /2021 ()
213	ABLAPL/0013843/2021	STATE OF ODISHA(VIG.) DEEPAK KUMAR ROUSTRAY	JYOTIRMAYA SAHOO VS	// CHANDAPUR /140 /2021 ()
214	ABLAPL/0013844/2021	STATE OF ODISHA KAMALUDDIN KHAN	JAJATI KESHARI KHUNTIA VS	// SIMULIA /199 /2021 ()
215	ABLAPL/0013845/2021	STATE OF ODISHA BIJAY KUMAR SAHOO	RAKESH KUMAR MALLICK VS	// BARANGA /126 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0013846/2021	RABI NARAYAN ROUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /140 /2021 () //
217	ABLAPL/0013847/2021	AMBZED KHAN @ AHMAD KHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	RUPSA /10 /2021 () //
218	ABLAPL/0013848/2021	LINGARAJ SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	KISSANNAGAR PS /150 /2021 () //
219	ABLAPL/0013849/2021	LAXMIDHAR MISHRA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BALANGA /205 /2021 () //
220	ABLAPL/0013850/2021	BAILOCHAN PUHAN VS STATE OF ODISHA(VIG.)	BIBHU PRASAD DAS VS	BALASORE VIGILANCE /18 /2020 () //
221	ABLAPL/0013851/2021	MUMTAJ KHAN@ TANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /328 /2021 () //
222	ABLAPL/0013852/2021	KULAMANI SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /210 /2021 () //
223	WPC(OA)/0000008/2003	DAYANIDHI SATPATHY VS STATE OF ODISHA	M/S PRASANT ROUTRAY VS	// () //
224	WPC(OA)/0000014/2003	DHRUBA CHARAN ROUT VS STATE OF ODISHA	M/S A.P. MISHRA VS	// () //
225	WPC(OA)/0000015/2003	SURENDRA BEHERA VS STATE OF ODISHA	M/S A.P. MISHRA VS	// () //
226	WPC(OA)/0000017/2004	PRASANTA KUMAR DAS VS STATE OF ODISHA	M/S AJIT RATH VS	// () //
227	WPC(OA)/0000031/2003	RABINDRA KUMAR PANDA AND ONE OTHERM/S AJIT RATH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WPC(OA)/0000032/2004	PALESWAR KUMBHAR	M/S AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WPC(OA)/0000032/2003	SANTOSH KUMAR BEHERA	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
230	WPC(OA)/0000033/2004	ASHOK KUMAR SETHY	M/S AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WPC(OA)/0000041/2004	PRABIN KUMAR NAYAK	M/S SURYA NARAYAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WPC(OA)/0000042/2004	PRAFULLA ACHARYA	M/S SURYA NARAYAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WPC(OA)/0000052/2005	DURGA CHARAN MOHANTY	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WPC(OA)/0000065/2003	NIRANJAN NAIK	M/S PRASANT ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WPC(OA)/0000071/2003	SUDARSAN SAHU	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WPC(OA)/0000073/2003	BHIKARI NAYAK	M/S R.K. BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WPC(OA)/0000083/2005	AJAYA KUMAR HOTA	M/S M. PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WPC(OA)/0000087/2004	HEMANTA KUMAR BEHERA	M/S RAMAKANTA SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WPC(OA)/0000088/2007	STATE OF ODISHA RABINDRA KUMAR BHUYAN VS	MR. NIROJ KUMAR MAHAPATRA VS	// // 0
240	WPC(OA)/0000088/2004	AMITAV THAKUR, SUPDT. OF POLICE, BBSR BISWANATH DAS VS	M/S RAMAKANTA SAHOO VS	// // 0
241	WPC(OA)/0000101/2005	STATE OF ODISHA NARENDRA KUMAR MOHANTY VS	M/S ASHOK KUMAR PATTANAIAK VS	// // 0
242	WPC(OA)/0000103/2005	STATE OF ODISHA SIMANCALA DAS VS	M/S AJIT RATH VS	// // 0
243	WPC(OA)/0000105/2005	STATE OF ODISHA JAYADEV PRADHAN VS	M/S R. MISHRA VS	// // 0
244	WPC(OA)/0000124/2005	STATE OF ODISHA KUNJESWAR PRADHAN VS	M/S R. MISHRA VS	// // 0
245	WPC(OA)/0000125/2005	STATE OF ODISHA BHAGYADHAR CHAND VS	M/S R. MISHRA VS	// // 0
246	WPC(OA)/0000127/2004	STATE OF ODISHA SUDHALA CHANDRA HARIBHAKTA BEHERA VS	M/S B. DAS VS	// // 0
247	WPC(OA)/0000129/2005	STATE OF ODISHA NIRANJAN JENA VS	M/S AJIT RATH VS	// // 0
248	WPC(OA)/0000133/2004	STATE OF ODISHA BIPINI BIHARI RAY VS	M/S NIROJ KU. MAHAPATRA VS	// // 0
249	WPC(OA)/0000134/2005	STATE OF ODISHA SAGAR MANTHAN NAYAK VS STATE OF ODISHA	M/S B.B SATAPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WPC(OA)/0000135/2005	AJAYA KUMAR SAHOO VS STATE OF ODISHA	M/S RAMAKANTA SAHOO VS	// 0 //
251	WPC(OA)/0000139/2005	PURNA CHANDRA.MISHRA VS STATE OF ODISHA	M/S TAPAN KUMAR BISWAL VS	// 0 //
252	WPC(OA)/0000139/2004	BIRANCHI NARAYAN KANUNGO VS STATE OF ODISHA	M/S SUDHANSHU MOHAN MISHRA VS	// 0 //
253	WPC(OA)/0000144/2005	DEBENDRANATH PADHI VS STATE OF ODISHA	M/S R. MISHRA VS	// 0 //
254	WPC(OA)/0000151/2005	UDAYANATH BEHERA VS STATE OF ODISHA	M/S PRASANTA KUMAR MISHRA VS	// 0 //
255	WPC(OA)/0000159/2005	LATA BISWAL VS STATE OF ODISHA	M/S AJIT RATH VS	// 0 //
256	WPC(OA)/0000175/2005	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	M/S D.HOTA VS	// 0 //
257	WPC(OA)/0000176/2005	PRAFULLA CHANDRA MOHANATY VS STATE OF ODISHA	M/S D.HOTA VS	// 0 //
258	WPC(OA)/0000179/2005	MADHUSUDAN SINGH VS STATE OF ODISHA	M/S PRAFULLA KUMAR KAR VS	// 0 //
259	WPC(OA)/0000192/2005	KRUSHNA CHANDRA LENKA VS STATE OF ODISHA	M/S S.M.DWIVEDY VS	// 0 //
260	WPC(OA)/0000204/2005	HRUSIKESH TRIPATHY VS STATE OF ODISHA	M/S RAMA CHANDRA SARANGI VS	// 0 //
261	WPC(OA)/0000213/2005	KOKILA PATIKA	M/S AJIT RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WPC(OA)/0000231/2005	DEBENDRA SASMAL	M/S KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
263	WPC(OA)/0000234/2005	DEBENDRANATH TRIPATHY	M/S K.C.SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WPC(OA)/0000236/2005	BIMBADHAR SETHI	M/S D.R.PATTNAIK	//
		VS	VS	0
		SECRETARY,STEEL AND MINES DEPTT		//
265	WPC(OA)/0000237/2004	DR. SUJIT KUMAR MOHANTY	M/S D.HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WPC(OA)/0000248/2005	BIPIN BIHARI PRUSTY	S.S.K. SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WPC(OA)/0000252/2005	SRIDHAR PATRA	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WPC(OA)/0000253/2004	BIJAYA KUMAR SATPATHY AND OTHERS	M/S D.C MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WPC(OA)/0000253/2005	KABIRAJ SAHU	D. HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WPC(OA)/0000256/2004	NATABAR SWAIN AND OTHERS	M/S S.K PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WPC(OA)/0000259/2005	DR. DEBARAJ PANDA	AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WPC(OA)/0000262/2004	SURJYANARAYANA PALAKA	M/S ASHOK PATTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WPC(OA)/0000263/2004	STATE OF ODISHA SURYANARAYAN DIBAKA VS	M/S ASHOK PATNAIK VS	// // 0
274	WPC(OA)/0000264/2005	STATE OF ODISHA SUBHASINI BESRA VS	M/S AJIT RATH VS	// // 0
275	WPC(OA)/0000267/2004	STATE OF ODISHA MURALIDHAR PARIDA VS	M/S PRASANT ROUTRAY VS	// // 0
276	WPC(OA)/0000268/2004	STATE OF ODISHA BIJAYA LAXMI SARANGI AND OTHERS VS	M/S BAIDHAR SAHOO VS	// // 0
277	WPC(OA)/0000270/2004	STATE OF ODISHA GOPAL CHANDRA PATNAIK VS	M/S B.M PATNAIK VS	// // 0
278	WPC(OA)/0000271/2005	STATE OF ODISHA ANNAPURNA NAIDU VS	M/S RAMESH KUMAR MOHANTY VS	// // 0
279	WPC(OA)/0000276/2004	STATE OF ODISHA SARAT CHANDRA JENA VS	M/S BIJOY K . SAHOO VS	// // 0
280	WPC(OA)/0000280/2005	STATE OF ODISHA SRIMATI KANAK PRAVA TRIPATHY VS	M/S ASHOK PATNAIK VS	// // 0
281	WPC(OA)/0000286/2005	STATE OF ODISHA SUDESHNA BEHERA VS	M/S AJIT RATH VS	// // 0
282	WPC(OA)/0000298/2004	STATE OF ODISHA SARAT CHANDRA SAHOO VS	M/S AJIT RATH VS	// // 0
283	WPC(OA)/0000303/2005	STATE OF ODISHA TAPATI BISWAS VS STATE OF ODISHA	M/S ANIL KUMAR DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WPC(OA)/0000320/2003	NARESH KUMAR PATNAIK VS STATE OF ODISHA	M/S R. MISHRA VS	// 0 //
285	WPC(OA)/0000327/2004	SURENDRA KUMAR NAIK VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK VS	// 0 //
286	WPC(OA)/0000330/2003	RANGADHAR SATPATHY VS STATE OF ODISHA	M/S RAMAKANTA SAHOO VS	// 0 //
287	WPC(OA)/0000331/2005	KRUTIBAS GHADEI VS STATE OF ODISHA	M/S SURYANARAYAN PATTNAIK VS	// 0 //
288	WPC(OA)/0000335/2004	KEDAR NATH ROUSTRAY AND ONE OTHER VS STATE OF ODISHA	M/S NANDITA PATRA VS	// 0 //
289	WPC(OA)/0000336/2004	RABINDRA KUMAR DASH AND ONE OTHER VS STATE OF ODISHA	M/S M.PRATAP VS	// 0 //
290	WPC(OA)/0000337/2003	SUKANTI MOHAPATRA VS STATE OF ODISHA	M/S M. PRATAP VS	// 0 //
291	WPC(OA)/0000338/2003	SUCHITRANJALI RAY VS STATE OF ODISHA	M/S ANIL KUMAR DAS VS	// 0 //
292	WPC(OA)/0000341/2005	BISHWMBHAR CHKARBARTY VS STATE OF ODISHA	M/S RAJEET ROY VS	// 0 //
293	WPC(OA)/0000342/2005	SHUSHIL KUMAR DHANWAR VS STATE OF ODISHA	M/S RAJEET ROY VS	// 0 //
294	WPC(OA)/0000343/2005	DHIRENEDRANATH MOHANTA VS STATE OF ODISHA	M/S R.MISHRA VS	// 0 //
295	WPC(OA)/0000346/2004	DEBADATTA NAYAK	M/S DHULIRAM PATTNAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WPC(OA)/0000360/2005	PABITRA KUMAR MOHAPATRA	M/S R.K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WPC(OA)/0000370/2005	TRINATH PANDA	M/S R.K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WPC(OA)/0000371/2003	AMARENDRA NATH BEHERA	M/S A.K. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WPC(OA)/0000376/2005	SHOBHAGINI NAYAK	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
300	WPC(OA)/0000388/2004	NISAMANI MISHRA	M/S NIROJ KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WPC(OA)/0000391/2005	PURANDAR BISWAL	M/S AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WPC(OA)/0000400/2004	DIBAKAR SETHI	M/S MAMATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WPC(OA)/0000408/2005	SISIR KUMAR SAHOO	M/S U.K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WPC(OA)/0000440/2004	SK. ALLA BUX	M/S R.MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WPC(OA)/0000444/2004	KAMADEV BISWAL	M/S SOUBHAGYA S DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WPC(OA)/0000457/2003	BIJAY PRUSTY	M/S M.M. PATTANAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WPC(OA)/0000461/2004	STATE OF ODISHA BIRANCHI NARAYAN KANUNGO VS	M/S SUDHANSHU MOHAN MISHRA VS	// // 0
308	WPC(OA)/0000483/2005	STATE OF ODISHA SAHADUR NAYAK VS	M/S P.K MISHRA VS	// // 0
309	WPC(OA)/0000496/2004	STATE OF ODISHA RABINDRA PRASAD MISHRA VS	M/S RAMAKANTA SAHOO VS	// // 0
310	WPC(OA)/0000497/2003	STATE OF ODISHA ANANDA MEHER VS	M/S RAMAKANTA SAHOO VS	// // 0
311	WPC(OA)/0000499/2004	STATE OF ODISHA ASHOK KUMAR DASH VS	M/S S.K DASH VS	// // 0
312	WPC(OA)/0000500/2004	STATE OF ODISHA BIGHNESWAR DAS AND OTHERS VS	M/S RAMAKANTA SAHOO VS	// // 0
313	WPC(OA)/0000525/2003	STATE OF ODISHA RAMA RANA VS	M/S AJIT RATH VS	// // 0
314	WPC(OA)/0000621/2003	STATE OF ODISHA ORISSA SECRETARIATE P.S AND P.A. SERVICE ASSOCIATION VS	M/S RAMAKANTA SAHOO VS	// // 0
315	WPC(OA)/0000662/2005	STATE OF ODISHA SATYABADI NANDA VS	M/S SIDHESWAR RATH VS	// // 0
316	WPC(OA)/0000663/2005	STATE OF ODISHA REBATI MOHAN BEHERA VS	M/S RAJESWAR HOTA VS	// // 0
317	WPC(OA)/0000664/2005	STATE OF ODISHA SABITA MEHER VS STATE OF ODISHA	M/S SUKADEV MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WPC(OA)/0000669/2003	SANJAY KUMAR MOHANTY VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
319	WPC(OA)/0000716/2003	SURENDRA NATH MOHANTY VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
320	WPC(OA)/0000721/2003	JOGINATH PANDA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
321	WPC(OA)/0000749/2003	JAGANNATH BEHERA VS STATE OF ODISHA	M. PRATAP VS	// 0 //
322	WPC(OA)/0000751/2003	NIRANJAN CHANDAN VS STATE OF ODISHA	R.N. MOHANTY VS	// 0 //
323	WPC(OA)/0000769/2005	PURNA CHANDRA NAYAK VS STATE OF ODISHA	M/S BAIDHAR SAHOO VS	// 0 //
324	WPC(OA)/0000777/2005	TIKEPILA MAHANANDA VS ACCOUNTANT GENERAL	M/S K.C MOHAPATRA VS	// 0 //
325	WPC(OA)/0000778/2005	LANGULI CHARAN SENAPATI VS STATE OF ODISHA	M/S P.K. MOHAPATRA VS	// 0 //
326	WPC(OA)/0000793/2003	LAXMI KUMARI PATTNAIK VS STATE OF ODISHA	K.N. DAS VS	// 0 //
327	WPC(OA)/0000805/2005	SARADA PRASANNA NANDA VS STATE OF ODISHA	M/S GYANA RANJAN TRIPATHY VS	// 0 //
328	WPC(OA)/0000819/2004	SATYANARAYAN MISHRA VS STATE OF ODISHA	R.K.BISOI VS	// 0 //
329	WPC(OA)/0000836/2005	ANNADA KUMAR MOHAPATRA	M/S PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WPC(OA)/0000846/2004	NATA KISHORE MISHRA	J.N.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WPC(OA)/0000858/2004	KRUSHNA CHANDRA GHANASHYAM BHUYAN	MANA MOHAN PATTANAYAK	//
		VS	VS	0
		THE CHAIRMAN O.S.S.C		//
332	WPC(OA)/0000865/2004	DURYODHAN SAHU	D.HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WPC(OA)/0000867/2003	BHASKAR NAYAK	M/S. SUMANTA KR. DASH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WPC(OA)/0000868/2004	PRASANA KUMAR SAHU	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WPC(OA)/0000875/2003	ARUNA KUMAR SINHA	IN PERSON	//
		VS	VS	0
		STATE OF ODISHA		//
336	WPC(OA)/0000897/2005	MALAYA KUMAR CHHOTRAY	M/S SUDHIR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WPC(OA)/0000913/2003	UDAYA NARAYAN GIRI	M/S. PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WPC(OA)/0000928/2003	HARIHAR SETHI	M/S. PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WPC(OA)/0000946/2005	KHETRA MOHAN KUNDA	SURYA NARAYAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WPC(OA)/0000956/2003	PURNA CHANDRA SARANGI	RAMAKANTA SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WPC(OA)/0000967/2005	STATE OF ODISHA NILACHALA DASH VS	RAMAKANTA SAHOO VS	// // 0
342	WPC(OA)/0000980/2005	STATE OF ODISHA TUNU MEHER VS	M/S SUDHIR MOHANTY VS	// // 0
343	WPC(OA)/0000981/2003	STATE OF ODISHA DR.BRAJESWAR MISHRA VS	R.MISHRA VS	// // 0
344	WPC(OA)/0001001/2005	STATE OF ODISHA MANSINGH MAJHI VS	M/S NIROJ KUMAR MOHAPATRA VS	// // 0
345	WPC(OA)/0001009/2003	STATE OF ODISHA DAMODAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
346	WPC(OA)/0001010/2003	STATE OF ODISHA BRAHMANANDA DAS VS	PRAFULLA KU MOHAPATRA VS	// // 0
347	WPC(OA)/0001014/2005	STATE OF ODISHA NIRANJAN BEHERA VS	K.N. DAS VS	// // 0
348	WPC(OA)/0001021/2003	STATE OF ODISHA CHANDRAMANI MOHARANA VS	HRUDANANDA ROUTRAY VS	// // 0
349	WPC(OA)/0001022/2003	STATE OF ODISHA UDAYA NARAYAN SARABA VS	HRUDANANDA ROUTRAY VS	// // 0
350	WPC(OA)/0001036/2003	STATE OF ODISHA DINABANDHU DAS VS	RAMAKANTA SAHOO VS	// // 0
351	WPC(OA)/0001065/2005	STATE OF ODISHA BIKASINI SARANGI VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WPC(OA)/0001092/2005	ARUN KUMAR BIHARI VS STATE OF ODISHA	A.K. PATTANAYAK(B) VS	// 0 //
353	WPC(OA)/0001093/2003	RATIKANTA BARIK VS STATE OF ODISHA	M/S ASHOK PATNAIK VS	// 0 //
354	WPC(OA)/0001106/2003	BISHNU CHARAN NAYAK VS STATE OF ODISHA	DEVENDRA KUMAR PANDA VS	// 0 //
355	WPC(OA)/0001123/2005	PURNANANDA SAHOO VS STATE OF ODISHA	M/S SUDHIR MOHANTY VS	// 0 //
356	WPC(OA)/0001132/2003	GANAPATI GAMANG VS STATE OF ODISHA	ASHOK PATNAIK VS	// 0 //
357	WPC(OA)/0001133/2003	ARJUN CHRAN SAMAL VS STATE OF ODISHA	ASHOK PATNAIK VS	// 0 //
358	WPC(OA)/0001137/2005	DR. FAKIR MOHAN PRADHAN VS STATE OF ODISHA	PRASANTA ROUSTRAY VS	// 0 //
359	WPC(OA)/0001149/2003	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	ASHOK PATNAIK VS	// 0 //
360	WPC(OA)/0001156/2003	GAJANAN NAYAK VS STATE OF ODISHA	RAMAKANT SAHOO VS	// 0 //
361	WPC(OA)/0001169/2003	BHIMSEN MAHANTA VS STATE OF ODISHA	G.S NAMTOAR VS	// 0 //
362	WPC(OA)/0001180/2006	SANKARSAN MISHRA VS		// 0 //
363	WPC(OA)/0001188/2005	BHAGBAN MOHANTY	M/S SUDHIR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WPC(OA)/0001189/2003	NARASINGHANANDA PADHI	BALARAM ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
365	WPC(OA)/0001194/2003	RABI NARYAN PRADHAN	M/S DEVENDRA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WPC(OA)/0001195/2003	KUMEND PALAI	M/S SARAT KUMAR GAJENDRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WPC(OA)/0001198/2003	BAIKUNTHA NATH BEHERA	M/S DEVENDRA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WPC(OA)/0001206/2004	TARINI CHARAN SAHU	AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WPC(OA)/0001209/2003	RADHARANI SENAPATI	M/S R.K BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
370	WPC(OA)/0001212/2003	RAGHUNATH RANDHARI	M/S P.C PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
371	WPC(OA)/0001214/2003	ALLAHAD CHANDRA PANDA	M/S SUDHIR PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WPC(OA)/0001221/2006			//
		VS	VS	0
				//
373	WPC(OA)/0001230/2005	PURNA CHANDRA CHAYU PATNAIK	M/S SANTOSH KUMAR PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WPC(OA)/0001235/2005	KAKAN GHOSE	TAPAN KUMAR BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WPC(OA)/0001237/2003	STATE OF ODISHA JAMAL RASUL KHAN VS	M/S P.K MOHAPATRA VS	// // 0
376	WPC(OA)/0001249/2003	STATE OF ODISHA SURYAMANI NAYAK VS	M/S BIBHU PRASAD ROUTRAY VS	// // 0
377	WPC(OA)/0001250/2003	STATE OF ODISHA NISHAKAR ROUT VS	M/S P.ROUTRAY VS	// // 0
378	WPC(OA)/0001272/2003	STATE OF ODISHA KUMUNDA KUMAR GIRI VS	M/S BAIDHAR SAHOO VS	// // 0
379	WPC(OA)/0001273/2003	STATE OF ODISHA DIBYAKANTA PANIGRAHI VS	M/S BAIDHAR SAHOO VS	// // 0
380	WPC(OA)/0001281/2003	STATE OF ODISHA. NARAYAN JENA VS	M/S A .NAYAK VS	// // 0
381	WPC(OA)/0001295/2003	STATE OF ODISHA SURUP SING MAJHI VS	M/S D.HOTA VS	// // 0
382	WPC(OA)/0001335/2004	STATE OF ODISHA DHANESWAR SAHOO VS	RAMAKANTA SAHOO VS	// // 0
383	WPC(OA)/0001336/2004	STATE OF ODISHA RAMABILASH SHARMA VS	RAMAKANTA SAHOO VS	// // 0
384	WPC(OA)/0001337/2003	STATE OF ODISHA RAMESH CHANDRA SWAIN VS	M/S D. HOTA VS	// // 0
385	WPC(OA)/0001337/2004	STATE OF ODISHA BIJAY KUMAR PUROHIT VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WPC(OA)/0001338/2004	PRASANNA KUMAR DAS VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
387	WPC(OA)/0001345/2003	DEBENDRA PATRA VS STATE OF ODISHA	M/S ANIL KUMAR DAS VS	// 0 //
388	WPC(OA)/0001352/2004	SOUBHAGYA PANI VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
389	WPC(OA)/0001353/2004	PADMANAV MISHRA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
390	WPC(OA)/0001354/2004	AMARESWAR SAHOO VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
391	WPC(OA)/0001358/2004	NALINI RANJAN MOHANTY VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
392	WPC(OA)/0001369/2004	DR.KANAKALATA DAS VS STATE OF ODISHA	SUVASHISH PATNAIK VS	// 0 //
393	WPC(OA)/0001372/2003	JALAJ KUMAR DAS VS STATE OF ODISHA	M/S D . HOTA VS	// 0 //
394	WPC(OA)/0001378/2003	SURENDRANATH BARIK VS STATE OF ODISHA	M/S RAMAKANTA SAHOO VS	// 0 //
395	WPC(OA)/0001379/2004	SRINIBAS RATH VS STATE OF ODISHA	R.MISRA VS	// 0 //
396	WPC(OA)/0001389/2003	DEBASIS CHAKRAVERTY VS STATE OF ODISHA	M/S R . MISHRA VS	// 0 //
397	WPC(OA)/0001399/2004	PARAMANANDA DEHURI	PRASANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OA)/0001407/2003	LOKNATH PANDA	M/S R. MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
399	WPC(OA)/0001411/2004	DAMODAR SAHOO	R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OA)/0001422/2003	SURENDRANATH NAYAK	M/S G.P SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	WPC(OA)/0001426/2003	PRAFULLA KUMAR NANDA	B.K. RAY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OA)/0001427/2004	SURENDRA SWAIN	M.M.PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WPC(OA)/0001428/2004	BAMAN CHARAN CHAINI	M.M.PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WPC(OA)/0001429/2003	BHABAGRAHI JENA	P.K. MAHAPATRA(A)	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OA)/0001431/2003	BIMALA PANI	PRASANNA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WPC(OA)/0001432/2004	SADANANDA MOHANTA	SUDHIR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WPC(OA)/0001438/2004	LALIT MOHAN PATTANAIAK	M.PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPC(OA)/0001441/2003	SIMANCHAL PRASAD PANDA	ASHOK PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WPC(OA)/0001442/2004	STATE OF ODISHA DR.JAYANTA KUMAR PANDA VS	PRASANTA KUMAR MISHRA VS	// // 0
410	WPC(OA)/0001446/2004	STATE OF ODISHA JAGADISH SAHU VS	AJIT RATH VS	// // 0
411	WPC(OA)/0001447/2004	COLLECTOR, SONEPUR NANDI PRADHAN VS	AJIT RATH VS	// // 0
412	WPC(OA)/0001451/2004	COLLECTOR, SONEPUR JYOTIRANJAN NAYAK VS	AJIT RATH VS	// // 0
413	WPC(OA)/0001455/2003	STATE OF ODISHA BIJAY KUMAR TRIPATHY VS	M. PRATAP VS	// // 0
414	WPC(OA)/0001459/2003	STATE OF ODISHA GOURANG CHANDRA PATRA VS	RAMAKANTA SAHOO VS	// // 0
415	WPC(OA)/0001463/2004	STATE OF ODISHA TAPATI BISWAS VS	ANIL KUMAR DAS VS	// // 0
416	WPC(OA)/0001464/2003	STATE OF ODISHA DURGA CHARAN MOHANTY VS	RAMAKANTA SAHOO VS	// // 0
417	WPC(OA)/0001466/2004	STATE OF ODISHA MD.AKIL ARIF VS	BIPINI BIHARI SATAPATHY VS	// // 0
418	WPC(OA)/0001507/2003	STATE OF ODISHA CHAKRADHAR BARIK VS	M.PRATAP VS	// // 0
419	WPC(OA)/0001509/2003	COLLECTOR, JAJPUR PURNA CHANDRA NAYAK VS	M.PRATAP VS	// // 0
		COLLECTOR, JAJAPUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WPC(OA)/0001510/2003	GOBINDA CHANDRA BARIK VS COLLECTOR, JAIPUR	M.PRATAP VS	// 0 //
421	WPC(OA)/0001514/2003	UTKAL KESHARI MISHRA VS COLLECTOR, JAIPUR	M.PRATAP VS	// 0 //
422	WPC(OA)/0001515/2003	ABDUL RAFID KHAN VS STATE OF ODISHA	D.M.MISHRA VS	// 0 //
423	WPC(OA)/0001528/2003	C.MOHAN RAO VS STATE OF ODISHA	S.S.K.SUBUDHI VS	// 0 //
424	WPC(OA)/0001541/2003	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	PRASNTA KUMAR MISHRA VS	// 0 //
425	WPC(OA)/0001544/2003	SANGRAM KESHARI ROUT VS STATE OF ODISHA	PRASANT ROURAY VS	// 0 //
426	WPC(OA)/0001556/2003	SARAT CHANDRA CHOUDHURY VS STATE OF ODISHA	R.C.DASH VS	// 0 //
427	WPC(OA)/0001562/2003	JALADHAR SETHI VS REVENUE DIVISIONAL COMMISSIONER	MANAS MOHAPATRA VS	// 0 //
428	WPC(OA)/0001565/2003	MADHURIBALA MUNI VS STATE OF ODISHA	M.PRATAP VS	// 0 //
429	WPC(OA)/0001572/2003	JERNIMO BISHOYI VS STATE OF ODISHA	K.C.MOHAPATRA VS	// 0 //
430	WPC(OA)/0001579/2003	SARAT CHANDRA MISHRA VS STATE OF ODISHA	S.PRAVAKAR RAO VS	// 0 //
431	WPC(OA)/0001585/2003	BILASINI KAR	RAMAKANTA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OA)/0001588/2003	PRAMILA NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		COMMISSIONER CUM SECY. TRANSPORT DEPT.		//
433	WPC(OA)/0001592/2003	SADASIBA ROUSTRAY	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
434	WPC(OA)/0001628/2003	TIBIKR5AM BUDA	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
435	WPC(OA)/0001630/2003	NALINIKANTA MOHAPATRA	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
436	WPC(OA)/0001637/2003	LINGARAJ BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WPC(OA)/0001638/2003	BIJAY KUMAR TRIPATHY	M.PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OA)/0001645/2003	SIBADATTA SETHI	MANOJ MOHANTY	//
		VS	VS	0
		COMMISSIONER CUM SECY PANCHAYATI RAJ DEPT.		//
439	WPC(OA)/0001650/2003	RAMESH CHANDRA SWAIN	SACHIKANTA RAJGURU	//
		VS	VS	0
		COMMISSIONER CUM SECY. HEALTH AND FAMILY WELFARE		//
440	WPC(OA)/0001665/2003	LALATENDU KESHARI NAYAK	AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
441	WPC(OA)/0001666/2003	SAMIRA SAHU	AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OA)/0001678/2003	DR.ASHOK KUMAR HARICHANDAN	MANAS MOHAPATRA	//
		VS	VS	0

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443	WPC(OA)/0001679/2003	STATE OF ODISHA SATICHADANANDA SRICHANDAN VS	MANAS MOHAPATRA VS	// // 0
444	WPC(OA)/0001722/2003	STATE OF ODISHA RADHA MOHAN SAHOO VS	M/S SUDHIR MOHANTY VS	// // 0
445	WPC(OA)/0001734/2003	STATE OF ODISHA DIGAMBAR SAHU VS	M/S DEVENDRA KUMAR PANDA VS	// // 0
446	WPC(OA)/0001739/2003	STATE OF ODISHA RAMAKANTA NAYAK VS	M/S SACHIKANTA RAJAGURU VS	// // 0
447	WPC(OA)/0001740/2003	STATE OF ODISHA BASANTA KUMAR SETHY VS	M/S SUSMANTA KUMAR NAYAK VS	// // 0
448	WPC(OA)/0001741/2003	STATE OF ODISHA PRAMOD CHANDRA PATNAIK VS	M/S ASHOK PATTNAIK VS	// // 0
449	WPC(OA)/0001747/2003	STATE OF ODISHA BIJAY KUMAR TRIPATHY VS	M/S M. PRATAP VS	// // 0
450	WPC(OA)/0001752/2003	STATE OF ODISHA GOKULANANDA NAYAK VS	M/S SIBA PRASAD PATI VS	// // 0
451	WPC(OA)/0001761/2003	STATE OF ODISHA DINABANDHU MISHRA VS	M/S CHHAKEI BEHERA VS	// // 0
452	WPC(OA)/0001772/2003	STATE OF ODISHA JAJATI KESHARI MAJHI VS	M/S ASHOK PATTNAIK VS	// // 0
453	WPC(OA)/0001776/2003	STATE OF ODISHA UMESH CHANDRA SAMANTARAY VS STATE OF ODISHA	M/S S.P RATH VS	// // 0 //

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454	WPC(OA)/0001806/2003	JAGDISH CHANDRA NAYAK VS STATE OF ODISHA	M/S RAMAKANTA SAHOO VS	// 0 //
455	WPC(OA)/0001808/2003	SATYANARAYAN PANDA VS STATE OF ODISHA	M/S KRISHNA CHANDRA SAHU VS	// 0 //
456	WPC(OA)/0001810/2003	ABHAYA KUMAR BAHINIPATI VS STATE OF ODISHA	M/S RAMAKANTA SAHOO VS	// 0 //
457	WPC(OA)/0001819/2003	LODA MURMU VS STATE OF ODISHA	M/S PRAFULLA KUMAR DAS VS	// 0 //
458	WPC(OA)/0001820/2003	SAILABALA ROUT VS STATE OF ODISHA	M/S S.N. DAS VS	// 0 //
459	WPC(OA)/0001835/2003	JYOTI BHUSAN MISHRA VS STATE OF ODISHA	M/S NIRANJAN LENKA VS	// 0 //
460	WPC(OA)/0001840/2003	GANESH PRASAD DAS VS STATE OF ODISHA	M/S AJIT RATH VS	// 0 //
461	WPC(OA)/0001841/2003	NIRANJAN PRASAD MISHRA VS STATE OF ODISHA	M/S AJIT RATH VS	// 0 //
462	WPC(OA)/0001844/2003	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	M/S D. HOTA VS	// 0 //
463	WPC(OA)/0001845/2003	LAXMIDHAR MISHRA VS STATE OF ODISHA	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
464	WPC(OA)/0001851/2003	DR. DHIRENDRA DAS VS STATE OF ODISHA	M/S RAMAKANTA SAHOO VS	// 0 //
465	WPC(OA)/0001859/2003	SHYAM SUNDAR SINGH	M/S AJIT RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OA)/0001860/2003	JALADHAR SAHOO	M/S KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OA)/0001861/2003	CHARAN MOHARANA	M/S KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OA)/0001862/2003	KRUSHNAMOHAN PRUSTY	M/S M. PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OA)/0001863/2003	MADHU SUDAN SATPATHY	M/S RAMAKANTA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OA)/0001866/2003	SACHIKANTA MISHRA		//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OA)/0001867/2003	RABINARAYAN BEHERA	M/S J.N. JENA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OA)/0001875/2003	BALARAM SABAR	M/S ASHOK PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
473	WPC(OA)/0001876/2003	MEENAKETAN SABAR	M/S ASHOK PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OA)/0001877/2003	ARJUN SABAR	M/S ASHOK PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
475	WPC(OA)/0001880/2003	BIPRA CHARAN JENA	M/S KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
476	WPC(OA)/0001881/2003	KANHU CHARAN DAS	M/S KRISHNA CHANDRA SAHU	//
		VS	VS	0

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477	WPC(OA)/0001884/2003	STATE OF ODISHA GOUTAM DAS VS	M/S PRAFULLA KUMAR DAS VS	// // 0
478	WPC(OAC)/0001776/2003	STATE OF ODISHA UMESH CHANDRA SAMANTARAY VS	M/S S.P RATH VS	// // 0
479	WPC(OAC)/0002343/2003	STATE OF ODISHA JAGANNATHA PANDIT VS	PRAVAKAR JENA VS	// // 0
480	WPC(OAC)/0002346/2003	STATE OF ODISHA DILESWAR PATRO VS	PRAVAKAR JENA VS	// // 0
481	CONTC(CP)/0000005/2007	STATE OF ODISHA JUGAL CHARAN SWAIN VS	M/S RAMAKANTA SAHOO VS	// // 0
482	CONTC(CP)/0000006/2007	TARUNKANTI MISHRA, I.A.S., SECY HOME DEPTT BENUDHAR DASH VS	M/S RAMAKANTA SAHOO VS	// // 0
483	CONTC(CP)/0000007/2005	VANDANA KUMARI JENA, SECRETARY, S AND ME DEPTT. GANGADHAR TRIPATHY VS	M/S SANJIB MOHANTY VS	// // 0
484	CONTC(CP)/0000008/2004	MR. GADADHAR PARIDA, DIRECTOR, LAND RECORDS AND SURVEY MISS. SULILABATI DAS VS	M/S ASHOK PATTNAIK VS	// // 0
485	CONTC(CP)/0000009/2004	ALAKA PANDA, I.A.S., COMM.-CUM-SECY., S.T. AND S.C. DEVELOPMENT DEPARTMENT SUKADEV RATH VS	M/S MADAN MOHAN TRIPATHY VS	// // 0
486	CONTC(CP)/0000013/2006	RAMESH CHANDRA BEHERA, IAS, HIGHER EDUCATION DEPTT. SRI CHIRANJEEB SAHOO VS	M/S AJIT RATH VS	// // 0
487	CONTC(CP)/0000016/2006	RABINARAYAN SENAPATI, I.A.S., COMM-CUM-SECY. H AND F. W. D. RAGHUNATH PADHI VS	M/S RAMAKANTA SAHOO VS	// // 0
		DEBENDRA MISHRA, I.A.S., DIRECTOR SECONDARY EDU.		//

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488	CONTC(CP)/0000018/2007	RAMESH CHANDRA SWAIN VS H.S CHAHAR, AGRICULTURE DEPTT, SECRETARY	PRADEEP KUMAR MAHAPATRA VS	// 0 //
489	CONTC(CP)/0000021/2004	SMT. SUKESHINI SATAPATHY VS JAGADANANDA PANDA, SECY. S. AND M.E. EDU. DEPTT.	M/S. NIROJ KUMAR MOHAPATRA VS	// 0 //
490	CONTC(CP)/0000022/2008	DR. PRATIMA DEVI VS BINOD BIHARI PATTANAYAK, I.A.S., DIRECTOR INDIAN MED. AND HOMEOPATHY	M/S. MILAN KANUNGO VS	// 0 //
491	CONTC(CP)/0000025/2009	BRAJA KISHORE PRADHAN VS PRINCIPAL SECY., DEPTT. OF HOME, ODISHA	M/S. SURYA NARAYAN PATTNAIK VS	// 0 //
492	CONTC(CP)/0000026/2003	SUMAH KHALKHO VS SEBA MOHAPATRA , DIRECTOR OF HEALTH SERVICE , BHUBANESWAR	M/S RAMAKANTA DAS VS	// 0 //
493	CONTC(CP)/0000028/2005	SANDYARANI PATTNAIK VS GAGAN DHAL S AND ME DEPTT	M/S ANIL KU. DAS VS	// 0 //
494	CONTC(CP)/0000031/2005	MINAKSHI DEY VS GANGA DHAL S AND ME DEPTT	M/S ANIL KU. DAS VS	// 0 //
495	CONTC(CP)/0000032/2005	BISHNU PRASAD MOHAPATRA VS GAGAN DHAL, SECRETARY, S AND M.E DEPARTMENT	M/S ANIL KUMAR DAS VS	// 0 //
496	CONTC(CP)/0000033/2005	JAYA PRAKASH MISHRA VS GAGAN DHAL S AND ME DEPTT	M/S A.K DAS VS	// 0 //
497	CONTC(CP)/0000033/2007	AMBIKA PRASAD MOHANTY VS AUROBINDO BEHERA, SECRETARY, WATER RESOURCES DEPT.	M/S R.K BISOI VS	// 0 //
498	CONTC(CP)/0000039/2007	CHOUDHURI DEBENDRANATH DAS VS JAGENDRA PANDA, C.I OF SCHOOLS, JAJPUR	BRAJA RAJ PRUSTY VS	// 0 //
499	CONTC(CP)/0000039/2006	SRI JNANARANJAN GIRI	M/S RAMAKANTA SAHOO	//

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		VS	VS	0
500	CONTC(CP)/0000040/2004	SRI DEVENDRA MISHRA, DIRECTOR SECONDARY EDU.	M/S DHULIRAM PATTANAYAK	//
		SUDHANSHU KAR	M/S DHULIRAM PATTANAYAK	//
		VS	VS	0
501	CONTC(CP)/0000040/2007	RAMA CHANDRA SWAIN, DIST. AGRICULTURE OFFICE	M/S S.B.DAS	//
		TRILOCHAN SATAPATHY	M/S S.B.DAS	//
		VS	VS	0
502	CONTC(CP)/0000042/2007	DEBENDRA CHARAN MISHRA,I.A.S.,SECONDARY EDUCATION OF ORISSA	M/S. R.K.BISOI	//
		PITABAS SETHI	M/S. R.K.BISOI	//
		VS	VS	0
503	CONTC(CP)/0000048/2004	AUROBINDA BEHERA, IAS, SECY. OF WATER RESOURCES DEPTT.	M/S. M.PRATAP	//
		TRILOCHAN BALLARSINGH	M/S. M.PRATAP	//
		VS	VS	0
504	CONTC(CP)/0000053/2007	BIJAYA KUMAR PATTANAIAK, SECY, WATER RESOURCES DEPT.	M/S. SANJEEB MOHANTY	//
		RAJENDRA PANDA	M/S. SANJEEB MOHANTY	//
		VS	VS	0
505	CONTC(CP)/0000054/2007	MR. NIRANJAN DASH, D.I. OF SCHOOLS, CUTTACK	PRADEEP KUMAR MAHAPATRA	//
		RAJENDRA PRASAD PRUSTY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
506	CONTC(CP)/0000056/2007	H.S CHAHAR, SECRETARY, AGRICULTURE DEPTT	M/S PRAFULLA KUMAR MOHAPTRA	//
		BIBHISAN MALLICK	M/S PRAFULLA KUMAR MOHAPTRA	//
		VS	VS	0
507	CONTC(CP)/0000056/2012	SURESH CHANDRA PATTNAIK,SECRETARY,S AND M.E.DEPTT	M/S RAMAKANTA SAHOO	//
		PRAVAT KUMAR TRIPATHY	M/S RAMAKANTA SAHOO	//
		VS	VS	0
508	CONTC(CP)/0000058/2007	SURESH CHANDRA MOHAPATRA, SECY, WATER RESOURCES DEPTT.	P.K MOHAPATRA	//
		BHAGIRATHI JENA	P.K MOHAPATRA	//
		VS	VS	0
509	CONTC(CP)/0000061/2006	STATE OF ODISHA	M/S AJIT RATH	//
		JAGABANDHU BISWAL	M/S AJIT RATH	//
		VS	VS	0
510	CONTC(CP)/0000065/2007	SHRI U.P. SINGH, I.A.S., COMM-CUM-SECY WATER RESO. DEPTT.	M/S R.K. BISOI	//
		SAMIRA ROUTA	M/S R.K. BISOI	//
		VS	VS	0

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511	CONTC(CP)/0000067/2007	SURESH CHANDRA PATTNAIK, SECRETARWY, S AND ME DEPTT. SURYA NARAYAN PANDA VS	MANAS PATI VS	// // 0
512	CONTC(CP)/0000068/2004	AJIT KUMAR TRIPATHY, CHIEF SECRETARY DHIRENDRA NATH MAHAPATRA VS	RAMAKANTA SAHOO VS	// // 0
513	CONTC(CP)/0000068/2007	AJIT KUMAR TRIPATHY, IAS, PRINCIPAL SECY. INDUSTRIES DEPT. PARBATI JENA VS	BAGMISHRI NEELAMADHABA BRAHMA VS	// // 0
514	CONTC(CP)/0000070/2004	G.V.V.SHARMA, I.A.S., SECRETARY, REVENUE DEPTT SMT. HARSHAMANI DEVI VS	MR. PRASANT KUMAR MISHRA VS	// // 0
515	CONTC(CP)/0000073/2007	DR. UMA CHARAN PATTNAIK, CHIEF DIST. MEDICAL OFFICER, PURI BINODINI BEHERA VS	M/S K.N DAS VS	// // 0
516	CONTC(CP)/0000074/2007	KISHORE MOHANTY, DIRECTOR TEXT BOOK PRODUCTION AND MARKETING ANANTA PRASAD PADHI VS	M/S K.C.MOHAPTRA VS	// // 0
517	CONTC(CP)/0000075/2011	DR.USHA PATTNAIK, DIRECTOR, HEALTH SERVICES MANORANJAN MOHAPATRA VS	M/S A.K PATTNAYAK VS	// // 0
518	CONTC(CP)/0000077/2003	ANU GERG, COMMISSIONER-CUM-SECY. H AND F.W DEPT. PITABAS MOHANTY VS	M/S RAMAKANTA SAHOO VS	// // 0
519	CONTC(CP)/0000077/2005	PARAMANANDA DAS. INSPECTOR OF SGOOL KANTILATA DAS MOHAPATRA VS	M/S NIROJ KUMAR MAHAPATRA VS	// // 0
520	CONTC(CP)/0000077/2007	RATNAKAR DAS, SECRETARY, WORKS DEPTT. RADHA GOBINDA SAHU VS	M/S BHABANI SANKAR MISHRA VS	// // 0
521	CONTC(CP)/0000078/2004	DILLP KUMAR PADHI CHIEF ENGINEER BHIMSEN BISWAL VS	M/S CHHAKEI BEHERA VS	// // 0
		GIRIDHARI MOHARANA, SOIL CONSERVATION DEPTT		//

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522	CONTC(CP)/0000085/2007	DURJYODHAN JENA VS SURESH CH PATTANAYAK, SECRETARY, SCH AND MASS EDN	MANOJ NAYAK VS	// 0
523	CONTC(CP)/0000087/2019	GOBINDA CHANDRA SENAPATI VS JYOTI PRAKASH DAS, I.A.S., COLLECTOR-CUM-DIST. MAGISTRATE	M/S PRASANTA KUMAR MISHRA VS	// 0
524	CONTC(CP)/0000088/2007	RABINDRA KUMAR BHUYAN VS AMITAV THAKUR, SUPDT. OF POLICE, BBSR	MR. NIROJ KUMAR MAHAPATRA VS	// 0
525	CONTC(CP)/0000088/2012	DR. AMBARISH PRADHAN VS SMT. ANUGARG, PRINCIPAL SECY. , GOVT. OF ODISHA	M/S. D.HOTA VS	// 0
526	CONTC(CP)/0000092/2007	ANTARYAMI SAHOO VS CHINMAYA BASU. SECRETARY, H AND F.W DEPT.	M/S BUDHADEV ROUSTRAY VS	// 0
527	CONTC(CP)/0000092/2003	CHUDAMANI KISHAN VS ARUNA KUMAR SAMANTARAY , SECRETARY TO HOUSING AND URBAN DEVELOPMENT DEPT.	M/S M.PRATAP VS	// 0
528	CONTC(CP)/0000093/2007	BALABHADRA NAIK VS CHINMAYA BASU, SECRETARY, H AND F.W DEPT.	M/S BUDHADEV ROUSTRAY VS	// 0
529	CONTC(CP)/0000102/2007	DURJYODHAN JENA VS SURESH CHANDRA PATTNAIK, SECRETARY, SCH AND ME DEPTT	MANOJ NAYAK VS	// 0
530	CONTC(CP)/0000103/2007	GATIKRUSHNA PANIGRAHI VS NETRANANDA ROY,CONTROLLER OF ACCOUNTS	M/S PRAFULLA KUMAR MOHPATRA VS	// 0
531	CONTC(CP)/0000107/2006	RASHMIPRAVA SAHOO VS HARISH CHANDRA BEHERA,ENGINEER-IN-CHIEF,WATER RESOURCES DEPT.	GYANA RANJAN TRIPATHY VS	// 0
532	CONTC(CP)/0000108/2004	PUSPANJALI MOHAPATRA VS SANTOSH KU. MOHANTY CHIEF ENGINEER	M/S MANAMOHAN PATTNAYAK VS	// 0
533	CONTC(CP)/0000112/2004	BHAGARATHI MOHARANA	A.K.PATTANAYAK	//

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		VS	VS	0
		ANITA PATNAIK, ACCOUNTANT GENERAL		//
534	CONTC(CP)/0000112/2006	P. SARATHY	M/S K.N. DAS	//
		VS	VS	0
		M.S CHAHAR, SECRETARY, AGRI. DEPTT.		//
535	CONTC(CP)/0000113/2007	KARTIK CHANDRA JENA	M/S R . MISHRA	//
		VS	VS	0
		H.K PANDA , SECRETARY , FOREST AND ENVIRONMENT		//
536	CONTC(CP)/0000118/2004	AJIT KUMAR PATNAIK	M/S SIBA PRASAD PATI	//
		VS	VS	0
		BIPIN BIHARI MISHRA, D.G AND I.G OF POLICE		//
537	CONTC(CP)/0000125/2004	KRUSHNA CHANDRA PRADHAN	M/S AJIT RATH	//
		VS	VS	0
		BIBHUTI BHUSAN SAHOO, ASST. DIRECTOR, FISHERIES CUM CHIEF EXECUTIVE OFFICER		//
538	CONTC(CP)/0000129/2006	GOURAHARI MEKAP	M/S NARENDRA NATH NAIK	//
		VS	VS	0
		SHRI ARABINDA BEHERA, I.A.S., SECY. WATER RESO. DEPTT.		//
539	CONTC(CP)/0000130/2007	GITANJALI SATAPATHY	M/S. RAMAKANTA DAS	//
		VS	VS	0
		RABI NARAYAN SENAPATI, I.A.S., COMMNR.-CUM-SECY. DEPT. OF FINANCE		//
540	CONTC(CP)/0000131/2006	RABINDRA KUMAR MISHRA	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		SRI RABINARAYAN SENAPATI, I.A.S., PRIN. SECY. HEALTH AND FAMILY W.D.		//
541	CONTC(CP)/0000135/2010	SATYA NARAYAN MOHANTY	M/S B.B. ACHARYA	//
		VS	VS	0
		DR. GANGADHAR RATH, CHIEF MEDICAL OFFICER		//
542	CONTC(CP)/0000148/2004	ANANTARAM MOHAPATRA	M/S R. MISRA	//
		VS	VS	0
		G. RANGA PATRA DIVISIONAL FOREST OFFICER		//
543	CONTC(CP)/0000148/2003	KUNILATA DEI	M/S M. PRATAP	//
		VS	VS	0
		UMESH CHANDRA DAS, C.D.M.O, DHENKANAL		//
544	CONTC(CP)/0000153/2004	DR. SUPARNA RAY	M/S M. PRATAP	//
		VS	VS	0

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		R.C BEHERA, SECRETARY, HIGHER EDUCATION DEPTT.		//
545	CONTC(CP)/0000155/2010	SATRUGHNA SAHOO	M/S RAMAKANTA SAHOO	//
		VS	VS	()
		SURESH MOHAPATRA, COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT		//
546	CONTC(CP)/0000158/2008	KANAKALATA PANDA	M/S RAMAKANTA SAHOO	//
		VS	VS	()
		AROBINDA BEHERA, COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT		//
547	CONTC(CP)/0000172/2003	GOBINDA CHANDRA SATPATHY	M/S S. MOHAPATRA	//
		VS	VS	()
		SITAL KUMAR JENA, ENGG. IN CHIEF, ELECTRICAL INSPECTOR		//
548	CONTC(CP)/0000191/2003	RAMNIBASH SIRIKA	M/S ANIL KUMAR DAS	//
		VS	VS	()
		CHITTARANJAN BEHERA, OAS(JR. CLASS-I) REGIONAL TRANSPORT OFFICER		//
549	CONTC(CP)/0000199/2006	DR. S.V.SATYANARAYAN RAO	M/S. RAMAKANTA SAHOO	//
		VS	VS	()
		DR. R.N.KANUNGO, CHIEF DIST. MEDICAL OFFICER, MAYURBHANJ		//
550	CONTC(CP)/0000211/2006	BACHASPATI DASH	M/S LALATENDU SAMAL	//
		VS	VS	()
		LOKANATH ACHARYA CHIEF DISTRICT MEDICAL OFFICER		//
551	CONTC(CP)/0000212/2003	DHABAL PRASAD MISHRA	M/S PRASANTA KUMAR MISHRA	//
		VS	VS	()
		KARUNAKAR DAS CHIEF DISTRICT MEDICAL OFFICER		//
552	CONTC(CP)/0000224/2012	DHARMALAYEE NAG	M/S NARESH CHANDRA MALU	//
		VS	VS	()
		USHA PADHI, SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT		//
553	CONTC(CP)/0000229/2003	MARKANDA PRADHAN	M/S. PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		R.L.JAMUDA, I.A.S., SECY., REVENUE DEPTT.		//
554	CONTC(CP)/0000236/2007	RAMA CHANDRA PARIDA	M/S PRADEEP KUMAR MOHPTRA	//
		VS	VS	()
		HAWA SINGH CHAHAR, SECY F AND E DEPTT		//
555	CONTC(CP)/0000238/2006	SRI NARAHARI SAHOO	M/S DILLIP KUMAR TRIAPTHY	//
		VS	VS	()
		RABINDRA NATH TRIPATHY, ASST. CONTROLLER OF ACCOUNTS		//

ORISSA HIGH COURT

FILING REPORT AS ON :22/10/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	CONTC(CP)/0000241/2006	CHINTAMANI ACHARYA VS SURESH CHANDRA PATTNAYAK, SECY S AND M.E. DEPTT.	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
557	CONTC(CP)/0000242/2006	HIMANSU BHUSAN MISHRA VS SURESH CHANDRA PATTNAYAK, SECY S AND M.E. DEPTT.	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
558	CONTC(CP)/0000251/2010	PRAFULLA KUMAR SUBUDHI VS MRS. APARAJITA SARANGI, I.A.S., COMMNR.-CUM-SECY. DEPTT. OF S AND M.E., ODISHA	M/S. RAMAKANTA DAS VS	// 0 //
559	CONTC(CP)/0000276/2007	DASARATHI MISHRA VS SURESH CHANDRA PATTNAIK, I.A.S., COMMNR.-CUM-SECY. DEPT. OF S AND M.E. EDU.	MR. P.K.PATTANAİK VS	// 0 //
560	CONTC(CP)/0000301/2015	NIRANJAN PRADHAN VS DEO RANJAN KUMAR SINGH, SECRETARY, P.R DEPARTMENT	M/S RAMAKANTA SAHOO VS	// 0 //
561	CONTC(CP)/0000319/2007	BISWANATH PANDA VS RAHAS BIHARI NAYAK EDUCATION DEPTT	M/S RAMAKANTA SAHOO VS	// 0 //
562	CONTC(CP)/0000376/2007	DASARATHI MISHRA VS SURESH CHANDRA PATTNAİK, I.A.S., COMMNR.-CUM-SECY. DEPT. OF S. AND M.E. EDU.	MR. P.K.PATTANAİK VS	// 0 //
563	CONTC(CP)/0000389/2015	AKHIL KUMAR SAHOO VS UPENDRA NATH BEHERA, I.A.S., DEVELOPMENT COMMNR.-CUM-ADDL. CHIEF SECY., DEPTT. OF PLANNING AND CO.	M/S. MADAN MOHAN TRIPATHY VS	// 0 //
564	CONTC(CP)/0000542/2015	KALYANI DAS VS RANJANA CHOPRA, PRINCIPAL SECY SCHOOL AND MASS EDU.DEPT.	K.N.DAS VS	// 0 //
565	CONTC(CPC)/0000148/2004	BIRENDRA KUMAR DUTTA VS JAGADANANDA PANDA I.A.S. S AND ME DEPTT	M/S KISHORE CHANDRA PRADHAN VS	// 0 //
566	RVWPET(RP)/0000012/2004	NILAMANI TRIPATHY VS STATE OF ORISSA AND OTHERS	M/S SURYA NARAYAN PATNAİK VS	// 0 //
567	RVWPET(RP)/0000040/2007	PURNA CHANDRA BARIK	SHIVANANDA RAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/10/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :22/10/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	126/2021 CMAPL/293/2021	KASTUREE BEHERA-MP	ADV.
2	148/2021 RFA/247/2004	INDRAMANI CHATOI-MP	M/S.V.NARSINGH
3	177/2021 RPFAM/79/2021	ASHIS KUMAR MOHINI-MP	SAILABALA JENA
4	179/2021 CONTC(CPC)/277/2013	KABITA MISHRA-MP	BIRAJA PRASANA SATAPATHY
5	180/2021 CONTC(CPC)/59/2004	LAXMIDHAR KAR-MP	P.K NAYAK
6	181/2021 CONTC(CPC)/59/2004	LAXMIDHAR KAR-MP	P.K NAYAK
7	383/2021 TRP(C)/340/2021	KUMUDINEE SAHOO-MP	AMITAV TRIPATHY
8	392/2021 FAO/117/2007	BISMITA PANDA-MP	M/S.RAGHUNATH BISWAL
9	393/2021 FAO/567/2018	RANJIT KU.KHATUA-MP	M/S.MANOJA KU.KHUNTIA
10	508/2021 WPC(OA)/1740/2003	BASANTA KUMAR SETHY-MP	M/S SUSMANTA KUMAR NAYAK
11	509/2021 WPC(OA)/237/2004	DR. SUJIT KUMAR MOHANTY-MP	M/S D.HOTA
12	511/2021 WPC(OA)/1840/2003	GANESH PRASAD DAS-MP	M/S AJIT RATH
13	512/2021 WPC(OA)/1036/2003	DINABANDHU DAS-MP	RAMAKANTA SAHOO
14	513/2021 WPC(OA)/1841/2003	NIRANJAN PRASAD MISHRA-MP	M/S AJIT RATH
15	514/2021 WPC(OA)/32/2004	PALESWAR KUMBHAR-MP	M/S AJIT RATH
16	515/2021 WPC(OA)/71/2003	SUDARSAN SAHU-MP	M/S RAMAKANTA SAHOO
17	516/2021 WPC(OA)/71/2003	SUDARSAN SAHU-MP	M/S RAMAKANTA SAHOO
18	517/2021 WPC(OA)/1132/2003	GANAPATI GAMANG-MP	ASHOK PATNAIK
19	518/2021 WPC(OA)/33/2004	ASHOK KUMAR SETHY-MP	M/S AJIT RATH
20	519/2021 WPC(OA)/1851/2003	DR. DHIRENDRA DAS-MP	M/S RAMAKANTA SAHOO
21	520/2021 WPC(OA)/1209/2003	RADHARANI SENAPATI-MP	M/S R.K BISOI
22	521/2021 WPC(OA)/1209/2003	RADHARANI SENAPATI-MP	M/S R.K BISOI
23	522/2021 WPC(OA)/1464/2003	DURGA CHARAN MOHANTY-MP	RAMAKANTA SAHOO
24	523/2021 WPC(OA)/52/2005	DURGA CHARAN MOHANTY-MP	M/S RAMAKANTA SAHOO
25	525/2021 WPC(OA)/1806/2003	JAGDISH CHANDRA NAYAK-MP	M/S RAMAKANTA SAHOO
26	526/2021	SATYANARAYAN PANDA-MP	M/S KRISHNA CHANDRA SAHU

27	WPC(OA)/1808/2003 527/2021	SACHIKANTA MISHRA-MP	
28	WPC(OA)/1866/2003 528/2021	ABHAYA KUMAR BAHINIPATI-MP	M/S RAMAKANTA SAHOO
29	WPC(OA)/1810/2003 529/2021	BHAGYADHAR CHAND-MP	M/S R. MISHRA
30	WPC(OA)/125/2005 530/2021	BALARAM SABAR-MP	M/S ASHOK PATTNAIK
31	WPC(OA)/1875/2003 533/2021	BALARAM SABAR-MP	M/S ASHOK PATTNAIK
32	WPC(OA)/1875/2003 534/2021	BALARAM SABAR-MP	M/S ASHOK PATTNAIK
33	WPC(OA)/1875/2003 535/2021	ANNAPURNA NAIDU-MP	M/S RAMESH KUMAR MOHANTY
34	WPC(OA)/271/2005 539/2021	NARASINGHANANDA PADHI-MP	BALARAM ROUT
35	WPC(OA)/1189/2003 540/2021	ORISSA SECRETARIATE P.S AND P.A. SERVICE ASSOCIATION	RAMAKANTA SAHOO
36	WPC(OA)/621/2003 541/2021	SARADA PRASANNA NANDA-MP	M/S GYANA RANJAN TRIPATHY
37	WPC(OA)/805/2005 542/2021	AJAYA KUMAR SAHOO-MP	M/S RAMAKANTA SAHOO
38	WPC(OA)/135/2005 543/2021	SATYABADI NANDA-MP	M/S SIDHESWAR RATH
39	WPC(OA)/662/2005 548/2021	CHANDRAMANI MOHARANA-MP	HRUDANANDA ROUSTRAY
40	WPC(OA)/1021/2003 549/2021	HARIHAR SETHI-MP	M/S. PRAFULLA KUMAR MOHAPATRA
41	WPC(OA)/928/2003 550/2021	HARIHAR SETHI-MP	M/S. PRAFULLA KUMAR MOHAPATRA
42	WPC(OA)/928/2003 553/2021	DEBASIS CHAKRAVERTY-MP	M/S R . MISHRA
43	WPC(OA)/1389/2003 554/2021	BINODINI PANDIA-MP	TUSAR KUMAR MISHRA
44	RSA/112/2021 555/2021	BINODINI PANDIA-MP	TUSAR KUMAR MISHRA
45	RSA/112/2021 555/2021	SISIR KUMAR SAHOO-MP	M/S U.K MOHANTY
46	WPC(OA)/408/2005 588/2021	PURNA CHANDRA GOUDA-MP	PRASANNA KUMAR MISHRA
47	CMP/574/2021 589/2021	MITARANI SUBUDHI-MP	BHABASIS DAS
48	CMP/575/2021 590/2021	SANTOSH KUMAR SAHOO-MP	DEEPALI MAHAPATRA
49	CMP/576/2021 1032/2021	BIMAL KUMAR PANDA-MP	B.P.DAS
50	CRLA/765/2018 1033/2021	BISWAJIT PANDE-MP	H.S.MISHRA
51	CRLA/577/2021 1034/2021	BIJAYA KUMAR BEHERA-MP	SANTANU KUMAR SARANGI
52	CRLA/578/2021 1035/2021	BISWAJIT PANDE-MP	H.S.MISHRA
53	CRLA/577/2021 1036/2021	BIJAYA KUMAR BEHERA-MP	SANTANU KUMAR SARANGI
54	CRLA/578/2021 1196/2021	SUSHANTA @ SUSANTA KUMAR MANGARAJ-MP	SOMANATH NANDA
55	ABLAPL/13068/2021 1487/2021	PRADEEP RANA @ PRADEEP KUMAR RANA-MP	BIPIN KUMAR NAYAK
56	CRLMC/1962/2021 1488/2021	AJATA SATRU DAS-MP	ASHOK KUMAR MOHAPATRA
57	CRLMC/1963/2021 1489/2021	MUNSHI RAM AGRAWAL-MP	PRAFULLA KUMAR RATH
	CRLMC/1965/2021		

58	1828/2021 WPC(OAC)/2568/1997	RAGHUNATH SAHOO-MP	K.K.SWAIN
59	1829/2021 WPC(OAC)/1884/1997	DHANESWAR SAHOO-MP	M/S DEVASHIS PANDA
60	1830/2021 WPC(OAC)/66/2001	ISHWAR CHANDRA DIXIT-MP	SASHIBHUSAN JENA
61	1832/2021 WPC(OAC)/170/2001	BANSIDHAR MEHER-MP	M/S P.K NAYAK
62	1833/2021 WPC(OAC)/70/2001	KAHNU CHARAN DALEI-MP	M/S SAMEER KUMAR DAS
63	1834/2021 WPC(OAC)/318/1997	NIRJHARINI DHAL-MP	M/S DHULIRAM PATTNAYAK
64	1835/2021 WPC(OAC)/96/2001	SARADA BAI-MP	M/S SAMEER KUMAR DAS
65	1836/2021 WPC(OAC)/1917/1997	MAHENDRA KUMAR NAYAK-MP	M/S SASHI BHUSAN JENA
66	1838/2021 WPC(OAC)/1959/1997	RAJENDRA CHANDRA SATAPATHY-MP	MANOJ MISHRA
67	1839/2021 WPC(OAC)/2147/1997	RAJKUMAR BEHERA-MP	M/S ASWINI KUMAR MISHRA
68	1840/2021 WPC(OAC)/3530/2001	SOVARANI MISHRA-MP	SANJIB MOHANTY
69	1841/2021 WPC(OAC)/1455/1997	BAMAN CHARAN SAHOO-MP	ASWINI KUMAR MISHRA
70	1842/2021 WPC(OAC)/2889/1997	BISHNUPRIYA TALDI-MP	M/S MANORANJAN PANDA
71	1843/2021 WPC(OAC)/2403/1997	MINA KUMARI NARENDRA-MP	M/S A.S NAIDU
72	1844/2021 WPC(OAC)/2403/1997	MINA KUMARI NARENDRA-MP	M/S A.S NAIDU
73	15147/2021 WP(C)/32864/2021	PRAVATI MALLICK-MP	PRASANTA KUMAR SATAPATHY
74	15148/2021 WP(C)/32867/2021	ISPAT LABOUR UNION-MP	NEPOLEON SAHANI
75	15149/2021 WP(C)/32871/2021	SAMIR PRASAD DAS-MP	PRASANNA KUMAR PARHI
76	15150/2021 WP(C)/21943/2016	M/S.JSW STEEL LTD-MP	M/S.RAJJEET ROY MR YASHOBANTA DASH SR ADV
77	15151/2021 WP(C)/31685/2020	ASHISH KUMAR BAGARTY-MP	ASHOK KUMAR APAT
78	15152/2021 WP(C)/31506/2020	SANTOSH KUMAR PRADHAN-MP	PRASANTA KUMAR MISHRA
79	15153/2021 WP(C)/32873/2021	RABINDRA KUMAR BEHERA-MP	ANKITA MUKHERJI
80	15154/2021 WP(C)/2551/2020	MADHUSUDAN PATRA-MP	SHASHI BHUSAN JENA
81	15155/2021 WP(C)/32874/2021	DWAIPAYAN PATTANAIAK-MP	SASWATI MOHAPATRA
82	15156/2021 WP(C)/32877/2021	M/S DEEPAK KUMAR AGRAWAL-MP	GOPAL KRUSHNA MOHANTY
83	15157/2021 WP(C)/32885/2021	ANUP KUMAR HOTA-MP	BIRAJA PRASANNA SATAPATHY
84	15158/2021 WP(C)/32888/2021	BISWAJIT BHOI-MP	BIRAJA PRASANNA SATAPATHY
85	15159/2021 WP(C)/32890/2021	SANITA SUKLA-MP	OMKAR DEVDAS
86	15160/2021 WP(C)/32891/2021	DR.NARAHARI LENKA-MP	BIRAJA PRASANNA SATAPATHY
87	15161/2021 WP(C)/14238/2021	HARISCHANDRA PATEL-MP	SURAJ MOHANTY
88	15162/2021 WP(C)/32893/2021	NIHAR RANJAN SWAIN-MP	BIRAJA PRASANNA SATAPATHY
89	15163/2021	MAA LAXMI MODERN RICE MILL-MP	B.S.PANIGRAHI

90	WP(C)/32894/2021 15164/2021	HAREKRUSHNA SENA-MP	SATRUGHNA DASH
91	WP(C)/32897/2021 15165/2021	BALARAM DAS-MP	BIRAJA PRASANNA SATAPATHY
92	WP(C)/32896/2021 15166/2021	UMAKANTA PRADHAN-MP	KABIR KUMAR JENA
93	WP(C)/32899/2021 15167/2021	UMAKANTA PRADHAN-MP	KABIR KUMAR JENA
94	WP(C)/32899/2021 15168/2021	MANMOHAN SAHOO-MP	H.S.MISHRA
95	WP(C)/17322/2021 15169/2021	M/S.JSW STEEL LTD-MP	M/S.RAJJEET ROY MR YASHOBANTA DASH SR ADV
96	WP(C)/21943/2016 15170/2021	M/S. ESSEL MINING AND INDUSTRIES LTD.-MP	MUKESH PANDA
97	WP(C)/17397/2021 15171/2021	M/S JDP AGRO INDUSTRIES PVT. LTD.-MP	TUNA SAHU
98	WP(C)/32908/2021 15172/2021	RASNI BIBI-MP	SATYANARAYAN MISHRA
99	WP(C)/32910/2021 15173/2021	JAGASMITA NAYAK-MP	PRAFULLA KUMAR MOHAPATRA
100	WP(C)/32914/2021 15174/2021	DILLIP KUMAR MOHANTA-MP	DURGA PRASAD PATTNAIK
101	WP(C)/32919/2021 15175/2021	GEETARANI GHADAI-MP	LAXMIKANTA MOHANTY
102	WP(C)/32920/2021 15176/2021	M/S RAJDHANI SYSTEMS AND ESTATE PVT. LTD.-MP	AMITAV BAGCHI
103	WP(C)/32921/2021 15177/2021	LEEZA MISHRA-MP	PRAFULLA KUMAR MOHAPATRA
104	WP(C)/31578/2021 15178/2021	DURYODHAN JENA-MP	TRILOCHAN PANIGRAHI
105	WP(C)/32922/2021 15179/2021	DURYODHAN JENA-MP	TRILOCHAN PANIGRAHI
106	WP(C)/32922/2021 15180/2021	HAJRATH KHAN-MP	SHASHI BHUSAN JENA
107	WP(C)/32926/2021 15181/2021	TKP PROJECT PVT. LTD.-MP	RAJJEET ROY
108	WP(C)/32936/2021 15182/2021	LAXMIDHAR SAHOO-MP	DIPTENDU SUNDAR RAY
109	WP(C)/32942/2021 15183/2021	JOGESWAR BEURA-MP	SATYABRATA MOHANTY
110	WP(C)/32943/2021 15184/2021	PRAVAT NALINI DAS-MP	PINKY JENA
111	WP(C)/32945/2021 15185/2021	SUCHITRA SWAIN-MP	KARUNAKAR RATH
112	WP(C)/32946/2021 15186/2021	DHIREN KUMAR DAS-MP	GYANENDRA CHANDRA SWAIN
113	WP(C)/32947/2021 15187/2021	AJAYA KUMAR MISHRA-MP	SAMIR KUMAR MISHRA
114	WP(C)/32948/2021 15188/2021	MADHUSMITA MANJARI DAS-MP	KARUNAKAR RATH
115	WP(C)/32949/2021 15189/2021	PRAKASH SAHOO-MP	KARUNAKAR RATH
116	WP(C)/32966/2021 430/2021	SUKANTA RATH-MP	
117	CONTC/3953/2021 510/2021	KAMARAJU MOHARANA-MP	
118	WPC(OA)/481/2003 524/2021	KAIKAMAL PADHY-MP	
119	WPC(OA)/963/2003 531/2021	HRUDESWAR BEHERA-MP	
120	WPC(OA)/772/2003 532/2021	MINATI PANDA-MP	
	WPC(OA)/1403/2003		

121	536/2021 WPC(OA)/1180/2003	DR.JHASAKETAN SAHU-MP
122	537/2021 WPC(OA)/638/2004	GUJARI PADMANABHA-MP
123	538/2021 WPC(OA)/852/2004	MAKUNDA MAHAKUNDA-MP
124	544/2021 WPC(OA)/1245/2003	KANHU CHARAN MISHRA-MP
125	545/2021 WPC(OA)/768/2005	JOGENDRANATH MOHANTY-MP
126	546/2021 WPC(OA)/1603/2003	MISS SUJATA DORA-MP
127	547/2021 WPC(OA)/372/2004	SUDHANSHU KAR-MP
128	551/2021 WPC(OA)/1142/2005	SUPARNA RAY-MP
129	552/2021 WPC(OA)/328/2004	KANDARPA BEHERA-MP
130	554/2021 WPC(OA)/1269/2006	PRAFULLA SETHY-MP
131	1197/2021 ABLAPL/16149/2020	RASMI RANJAN MALLICK @ PINKU-MP
132	1198/2021 ABLAPL/16795/2019	JISU @ PRASHANTA KUMAR BISWAL-MP
133	1831/2021 WPC(OAC)/1374/2003	SAYED SUHEL AHMED-MP
134	1837/2021 WPC(OAC)/2691/1997	GIRISH DALABEHERA-MP
135	1845/2021 WPC(OAC)/2945/1997	SADHU CHARAN SWAIN-MP